

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.205**  
IB-18(ND)/2022

**IN THE MATTER OF:**

M/s. Riserose Business Pvt Ltd.

**Vs.**

SPML Infra Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Ms. Surbhi Anand, Ms. Sweta Mohanty, Advocates

For the Respondent

: Mr. Udayaditya Banerjee, Ms. Shreya Bhojnagarwal, Advs.

**ORDER**

With the consent of the parties, the matter is adjourned.

List the matter on **14.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**